

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
10	19.4.95	<p>Call on 25.4.1995 to hear on the Misc. Application.</p> <p style="text-align: right;">J. A. VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)</p>	<p>Memo NO 160/95 Misc appln. at FLX filed on behalf of State Govt. Paying for vacation of stay order of dt. 6.6.94. Memo filed to list on 27.3.95. for orders Pl.</p>
11	25.4.95	<p>The petitioner's counsel seeks leave of the Court to withdraw the Original Application and that he wants to make a representation to his higher authorities. Permission granted and the petition is dismissed as withdrawn.</p> <p style="text-align: right;">J. A. VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)</p>	<p>Order NO. 8 dt. 27.3.95</p> <p>Reply to M.A. NO. 160/95 has not been filed so far For orders Pl.</p> <p style="text-align: right;">Bench 27/3/95</p> <p>File received after finalisation of cause list. Order NO. 9 dt. 10.4.95</p> <p>Counter to M.A. 160/95 not filed. For orders</p> <p style="text-align: right;">Bench 18.4.95</p> <p>OR. NO. 10 dt. 17.4.95</p> <p>M. A. 160/95 at FLX for vacation of stay counter not filed. For orders Adv. to 25.4.95</p> <p style="text-align: right;">Bench 24.4.95</p>